Annex VIII

[See Part C, paragraph 5 (a)]

Overseas foreign currency borrowings -Report as on

Amount (in equivalent USD* Million)

Bank (SWIFT code)	Unimpaired Tier-I capital as at the close of previous quarter.	Borrowings in terms of PartC para 5 (a) of Master Circular on Risk Mgmt. and Inter- Bank	exc abo rep of	rrowings in cess of the ove limit for lenishment. Rupee ources @	e Commercial Borrowings		Borrowings under following scheme as per IECD Master Circular on Export Credit in Foreign Currency dated July 1, 2003 & Regulation 4.2(iv) of Notification No. FEMA 3/2000-RB dated May 3, 2000		
		Dealings dated July 1, 2009						for ng ent in cy	(b) Bankers Acceptance Facility (BAF) / Loan from overseas for extending Redisctg. of Export Bills Abroad Scheme (EBR)
	Α	1	2		3		4a		4b
Subord. debt in foreign category currency for inclusion in Tier-II capital in this cell		(1+2+3+6)	of	Total (1+2+3+4+6)		Borrowin under categorie (1+2+3+ expresse percenta Tier-I ca A	es 6) ed as a ige of	Borrowings under categories (1+2+3+4+6) expressed as a percentage of Tier-I capital at A	
5 6		7		8		9		10	

Note:*1. RBI reference rate and New York closing rates on the date of report may be used for conversion purpose.

@ 2. Facility since withdrawn vide para 4 of AP(DIR Series) Circular No. 81 dated March 24, 2004.

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